



आयकर अपीलीय अधिकरण, पुणे

INCOME-TAX APPELLATE TRIBUNAL, PUNE
(Ministry of Law & Justice, Government of India)

Constitution of Pune Benches from 16.06.2025 to 20.06.2025.

BENCH	Court Room No.	Hon'ble Vice President / Members
A	No.1	Shri R.K.Panda, V.P & Ms Astha Chandra, J.M
SMC	No.2	Shri Manish Borad, A.M
B & C	No.3	Ms Astha Chandra, J.M & Dr Dipak P Ripote, A.M

Note: 1. *Physical hearing shall take place in all the Benches. However, the parties who are interested to have 'virtual hearing', may send their request to the following e-mail ids, latest by 02 working days prior to the date of hearing.

a. pune.bench@itat.nic.in b. pune.cit.itat2@incometax.gov.in.
c. pune.cit.itat1@incometax.gov.in

1. Bench- C & ~~SMC~~ will be function after Bench-A, during the period.
2. Shri Vinay Bhamore, Hon'ble J.M will be on leave during the period.

Date. 11.06.2025.

sd/
(R.K.Panda)
Vice President

Annexureआयकर अपीलीय अधिकरण, पुणे

- b. The parties who are interested to have 'virtual hearing', use the following 'Meeting Number' and 'Password' of respective Benches to join the 'Virtual Hearing' [through 'CISCO-WEBEX' Software]:

For the appeals fixed for hearing between 16.06.2025 to 20.06.2025.

<u>'A'</u> <u>Bench</u>	Meeting No.	2642 913 6290
	Password	123456
	Time:	10.30

<u>'B'</u> <u>Bench</u>	Meeting No.	2641 090 1516
	Password	123456
	Time:	10.30

<u>'C'</u> <u>Bench</u>	Meeting No.	2641 090 1516
	Password	123456
	Time:	10.30

<u>SMC</u> <u>Bench</u>	Meeting No.	2641 104 7489
	Password	123456
	Time:	10.30

Pune,
Dated :12.06.2025.

By order

for Assistant Registrar
कृते सहायक पंजीकार